

1	2	3	4	5	6
32	Daman and Diu	162.99	257.06	433.12	145.54
33	Delhi	3552.71	3783.29	4293.24	5822.82
34	Lakshadweep	127.39	127.86	57.62	0.00
35	Puducherry	485.38	757.62	918.91	299.02

Funds to Bihar for SSA and MDMS

1941. SHRI RAM KRIPAL YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of amount allocated and released to Bihar under the Sarva Shiksha Abhiyan (SSA) and the Mid Day Meal Scheme (MDMS) during the last three financial years, year-wise and scheme-wise; and

(b) whether the State Government has spent the amount released to them or there is unspent amount, if so, the details thereof, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The details of the funds allocated and released to the State of Bihar and the unspent balance under the Sarva Shiksha Abhiyan Scheme (SSA) and the Mid-Day Meal Scheme (MDMS) from 2010-11 to 2012-13 are given in the Statement (*See below*). The unspent amount of any year under the SSA is carried forward to the next year as the opening balance.

Statement

The details of funds allocated and released to Bihar and unspent balance under SSA and MDMS from 2010-11 to 2012-13

(Rs. in lakh)

Scheme	SSA		
	Allocated funds	Central share released by Gol	Unspent Balance (including State share)
2010-11	538073.51	204789.63	156908.38
2011-12	1112343.66	185108.94	57482.45
2012-13	1061515.52	275462.25	82776.55

(Rs. in lakh)

Scheme	MDM		
	Funds Allocated for Recurring Central Assistance	Funds Released for Recurring Central Assistance	Unspent Balance
2010-11	89921.05	80506.41	13221.01 (as on 31.03.2010)
2011-12	96127.44	74492.31	14931.51 (as on 31.03.2011)
2012-13	91840.94	86716.53	5124.41 (as on 31.03.2012)

Fulfilment of demands of staff of JNVs

†1942. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Starred Question 237 given in the Rajya Sabha on the 26th August, 2013 and state:

(a) whether 15 out of 23 demands of teaching and non-teaching staff of Jawahar Navodaya Vidyalayas (JNVs) which have been accepted by the Government;

(b) if so, by when the accepted demands would be implemented;

(c) whether it is a fact that the employees suspended during the strike have not been paid so far their wages for the period under strike;

(d) if so, by when they would be paid their wages for the period under strike; and

(e) Government's view with regard to extending the benefit of pension-cum-GPF scheme to JNV employees?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) The following demands of teaching and non-teaching staff of Jawahar Navodaya Vidyalayas have since been accepted and implemented:

†Original notice of the question was received in Hindi.